buses on loan in Bihar;

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- (b) the number of the same given road permit by the Bihar Government to operate the same:
- (c) whether he is aware that the exservicemen are getting harassed by the State Government of Bihar on this;
- (d) the complaint received by the Rajya Sainik Board to this effect; and
 - (e) if so, the steps taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) and (b). During the last three financial years, 6 ex-servicemen have been sanctioned loan by the Bihar State Financial Corporation for purchase of buses. Three of them have been given road permits by the State Transport Authorities.

(c) to (e). The grant of road permit is a matter which comes under the purview of the State Government authorities. The three exservicemen who had not been given road permits, had approached the Rajya Saınik Board who, in turn, have recommended their cases to the State Transport Authorities.

[Translation]

Computer Education in Punjab

- 6129. S. ATINDER PAL SINGH: Will the PRIME MINISTER be pleased to state:
- (a) whether some schemes of Government of Punjab in regard to propogation of computer science and technical education are pending with Government for approval.
 - (b) if so, the details thereof;
- (c) whether any proposals in regard to introduction of computer science courses in

girls Polytechnic Institute in Patiala and Jullunder have been sent by Government of Punjab to Central Government;

- (d) if so, the amount being provided for implementing these proposals and the time which the said courses will be started:
- (e) the amount being provided to the State Government during 1990-91;
- (f) whether the proposed courses in computer science are likely to be introduced in Punjab during the 1990-91 academic session, and
- (g) if not, the reasons therefor and the time by which the said courses are likely to be started?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) No. Sir.

- (b) Does not arise.
- (c) No, Sir.
- (d), (e) and (f). Do not arise.
- (g) The Government of Punjab has not submitted any such proposal to the All India Council for Technical Education.

[English]

Clearance to Colour Picture Tube Project of Andhra Pradesh

6130. SHRI M. BAGA REDDY: SHRI RAJAMOHANA REDDY: SHRI M.M. PALLAM RAJU:

Will the PRIME MINISTER be pleased to state:

- (a) whether in the request of Government of Andhra Pradesh submitted to the Union Government, there is a proposal for a colour tube project in Andhra Pradesh;
- (b) if so, the decision taken by Union Government thereon; and
- (c) the time by which clearance is expected?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) Yes, Sir. Letter dated 3rd February, 90 from Chief Minister of Andhra Pradesh addressed to the Prime Minister regarding the proposal of M's Andhra Pradesh Electronics Development Corporation Limited (APEDC) for manufacture of Colour Picture Tubes, has been received.

(b) and (c). The application of M/s APEDC was not accepted by the Government of India in October, 1988. M/s APEDC has represented against this decision in December, 1988. It has now been decided to re-examine this case.

Research Projects in Industrial Toxicology Research Centre, Lucknow

- 6131. SHRI MANDHATA SINGH: Will the PRIME MINISTER be pleased to state:
- (a) whether in the Industrial Toxicology Research Centre, Lucknow certain research projects were conceived on 'Detoxification pesticides in milk and milk products'; if so, the reasons therefor;
- (b) whether the Principal Investigator was replaced by another scientist of the same project and the project itself was later on withdrawn from the ITRC; and

(c) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) Yes, Sir. The scientific panel of Indian Council of Agricultural Research for Dairy and Livestock Products Technology had observed that there are no other agencies in the country except Industrial Toxicology Research Centre where such investigations could be carried out.

- (b) Yes, Sir.
- An adhoc research scheme on "Detoxification of pesticides in Milk and Milk Products" was proposed by Industrial Toxicology Research Centre (ITRC), with Dr. P.K. Ray, Director, Industrial Toxicology Research Centre (ITRC) as Principal Investigator and Dr. M.C. Saxena as Co-Investigator. While sanctioning the scheme for implementation, the name of Dr. P.K. Ray, Director, ITRC as Principal Investigator was replaced by Dr. M.C. Saxena as Principal Investigator by ICAR. Since Dr. Saxena had left ITRC by that time, the name of Dr. T.S.S. Dikishit as Principal Investigator was proposed by ITRC. This was not agreed by ICAR as a result of which the above research scheme was withdrawn from ITRC by ICAR even before it started operating.

Private Educational Institutions in Punjab and Chandigarh

6132. BABA SUCHA SINGH: Will the PRIME MINISTER be pleased to state:

- (a) the details of private education institutions receiving Government aid in Punjab and Chandigarh;
 - (b) funds received by each institution